

**THE GAUHATI HIGH COURT AT GUWAHATI**  
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

No.HC.VII-25/2003/ 301 /A

From :- Smti Jayashree Bora,  
Joint Registrar (Vigilance),  
Gauhati High Court,  
Guwahati.

To, Shri Pijush Pratim Bairagi,  
Special Judge, CBI, Assam,  
Addl. Court No. II,  
Chandmari, Guwahati-3.

Dated Guwahati the 21<sup>st</sup> January, 2025.

Sub: **Station leave.**

Ref:- Your letter No. SPL/CBI/Addl-II/149-2024/20, dtd. 07.01.2025.  
Sir,

With reference to the above, I am directed to inform you that your prayer for **station leave permission from the evening of 11.01.2025 till the morning of 16.01.2025**, has been granted. The Special Judge, CBI, Assam, Addl. Court No. 3, Guwahati, in his absence, Special Judge, CBI, Assam, Addl. Court No. 1 and in his absence, the next senior most Judicial Officer available at the station will remain in charge of your Court and Office in your absence.

Yours faithfully,

Sd/-

**JT. REGISTRAR (VIGILANCE)**

**Memo No.HC.VII-25/2003/ 302 - 304 /A, dated ,21-01-2025**  
Copy to:

1. The Special Judge, CBI, Assam, Addl. Court No. 1, Guwahati.
2. The Special Judge, CBI, Assam, Addl. Court No. 3, Guwahati.
- ✓ 3. The Project Manager, Gauhati High Court.

  
**JT. REGISTRAR (VIGILANCE)**

